

for the Project, revision of water tariffs, etc. still remain to be sorted out by the State Government.

Adjustment of EPF and ESI Dues against Payments of Jute Mills

3624. SHRI V. TULSIRAM :
SHRI SRIBALLAV PANI-
GRAHI :

Will the Minister of LABOUR be pleased to state :

(a) whether Government have decided to deduct some amount against the payments to be made to jute mills in the country to adjust towards Provident Fund and ESI arrears outstanding against them ;

(b) if so, the details of the arrears of EPF and ESI dues against the jute mills as on 30 June, 1986 and the amount proposed to be deducted and adjusted towards EPF and ESI arrears ;

(c) the expected number of workers to be benefited therefrom ; and

(d) the time by which the entire EPF and ESI arrears will be adjusted ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) Yes, Sir.

(b) The total arrears was about Rs. 66 crores (EPF Rs. 54 crores and ESI Rs. 12 crores). It is proposed to deduct 8 per cent from out of the amount payable to jute mills on all purchases on Government account and to adjust the amount so realised against the outstanding dues.

(c) All the workers of the defaulting mills would stand to benefit. The information regarding actual number of workers involved is not readily available.

(d) It is difficult to indicate the exact time by which the arrear may be realised.

Implementation of Rural Development Programmes

3625. SHRI V. TULSIRAM : Will

the Minister of AGRICULTURE be pleased to state :

(a) whether Government have issued guidelines to State Governments to make all efforts to implement the rural development programmes in the country successfully ;

(b) if so, the details thereof ;

(c) whether a third national work-shop on rural development programme was held in Delhi ; if so, the further programmes chalked out for rural development during the Seventh Five Year Plan, State-wise ; and

(d) the details of assistance to be provided to Andhra Pradesh for rural development annually during the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND YADAV) : (a) and (b). The Department of Rural Development has issued detailed guidelines to State Governments on aspects like objectives, content, strategy of development, administrative arrangements and monitoring systems in respect of centrally sponsored schemes like IRDP, NREP and RLEGP.

(c) Yes, Sir. A series of three workshops were organised in Delhi for Project Directors of DRDAs and state level officers covering most States/UTs so that they are fully apprised of the various changes in the policies and procedures in Seventh Plan under different rural development programmes.

(d) Central assistance provided to Andhra Pradesh during the first two years of the Seventh Plan in respect of IRDP, NREP and RLEGP is as under ;—

	(Rs. in lakhs)	
	1985-86	1986-87
1. IRDP	1333.19	934.89*
2. RLEGP	5691.33	3765.22**
3. NREP	2697.98	2632.83**

Allocations for the remaining years will be worked out on an annual basis.

*Against Central allocation of Rs. 1869.89 lakhs for the full year.

**Releases during first two quarters.

Financial Assistance to Rajasthan and Andhra Pradesh for Horticulture

3626. SHRI V. TULSIRAM : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are provided a huge amount of financial assistance to Rajasthan to develop as a garden State ;

(b) if so, the details thereof ;

(c) whether two such special pilot projects have been launched in some districts in Andhra Pradesh to increase production of vegetables and fruit, if so, the details thereof ;

(d) whether some minikits will be distributed to the farmers in the State by Union Government to increase production of vegetables. if so, the details thereof together with the financial assistance proposed to be given ; and

(e) the extent to which such help will increase the production of vegetables in the State ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) Does not arise.

(c) to (e). The National Horticulture Board has sanctioned a project on intensification of vegetable cultivation through distribution of minikits in the districts of Ranga Reddy, Krishna and Nellore in Andhra Pradesh. A total of 12,000 minikits, each minikit containing seed of improved varieties of vegetables, fertilisers, etc. sufficient for 1/20th of an acre, are being distributed at an estimated cost of Rs. 6.05 lakh. This will bring an additional area of about 240 h.a. under vegetable cultivation and is likely to result in additional production of about 2,400 tonnes of vegetable.

The Board has launched another project, viz., Production of supply of quality planting material of fruit trees, from the current year. Under this Scheme two Government Fruit Nurseries for supply of quality planting material of mango and citrus are proposed to be strengthened in Andhra Pradesh.

Workers Safety as National Movement

3627. SHRI V. TULSIRAM : Will the Minister of LABOUR be pleased to state :

(a) whether Government are considering to adopt 'workers safety' as a national movement in the country ;

(b) if so, the details thereof and the time by which Government are considering to put it into operation ;

(c) whether any Committee has been appointed by Government to suggest methods to make the movement a success ; and

(d) the extent to which the workers will be benefited and their safety ensured in all the fields ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) to (d). While there is no proposal for adopting "Workers Safety" as a national movement in the country, Government have already taken a number of steps for ensuring a better standard